

**Defective Case Register from 2025-07-23 to 2025-07-23**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CMP/29124/2025	SUBHRANSU BHUSAN MOHANTY	2025-07-23	C.M.P does not lie as against Order of Execution
2	D-WP(C)/28993/2025	DEBASHIS TRIPATHY, A.G.A	2025-07-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page nos.42 66 77 130 203 243 and 248 are not neat. 2. Dtd. 12-6-2025 and 10-7-2025 not found in annex. 8 .
3	D-BLAPL/21842/2025	ARUN KUMAR PATRA	2025-07-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
4	D-CRLMC/21022/2025	KARUNAKAR NAYAK	2025-07-23	1. Annexures number not correctly furnished in page nos.5 and 6 of the petition. 2. Page no.10 not filed. 3. Name of the Lower court not correctly furnished in petition and I.A. petition.
5	D-RPFAM/29218/2025	ASHOK KUMAR BEHERA	2025-07-23	Date furnished in the Being Aggrieved Portion be corrected.
6	D-CRLMC/21464/2025	RAMANI KANTA PATTANAIK	2025-07-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Date of impugned order dated 29.04.2015 under Annexure-1 does not tally with Synopsis, index and petition.2. Occupation of the deponent not furnished in the affidavit.
7	D-MACA/29283/2025	DEBASISH PATNAIK	2025-07-23	1.Period of Delay 137 days 2. Court Fee Rs.2500/ payable paid 6/ rest amount to be paid
8	D-BLAPL/21637/2025	ABHIJIT PATI	2025-07-23	1.Page No. 9 and 11 are wanting in Annexure-1.
9	D-CRLMC/22005/2025	BADRI NARAYAN MOHAPATRA	2025-07-23	Certified copy of G .R case not filed.
10	D-CONTC/29352/2025	ADV.	2025-07-23	17-REFERENCE CERTIFICATE NOT FURNISHED.
11	D-RPFAM/29289/2025	PRAFULLA KUMAR KAR	2025-07-23	good ground not furnished
12	D-CONTC/29318/2025	ADV.	2025-07-23	17-REFERENCE CERTIFICATE NOT FURNISHED.
13	D-WP(C)/29159/2025	PRASANNA KUMAR SWAIN	2025-07-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 8-CAUSE TITLE NOT IN ORDER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				Date of True copy of RSD not tally with Index.Paragraph not mentioned in the affidavit.Page 39 to 42 not neat.Date not mentioned in the v.nama.
14	D-RPFAM/29358/2025	LALITENDU MISHRA	2025-07-23	good ground certificate not furnished
15	D-LAA/27397/2025	ABINASH KUMAR DASH	2025-07-23	1.D.C.Fee of Rs.59229/-to be Paid. 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/- Not Paid 3.Page No-2 repeated twice be corrected.
16	D-ABLAPL/22087/2025	PRAKASH KUMAR MISHRA	2025-07-23	I.A. number mentioned in the Index under Annexure 3 is not correct. Actual I.A. No.1310 of 2025. Index and Book Mark be corrected accordingly.
17	D-WP(C)/29156/2025	SMITA RANJAN PATNAIK	2025-07-23	Page 23 46 52 and 54 not neat. 2.Receipt Showing Serv.copy To cg not Filed.
18	D-ABLAPL/22170/2025	JYOTIRMAYA SAHOO	2025-07-23	1, In date chart Occurrence and FIR date interchanged..
19	D-WP(C)/29190/2025	SATYA RANJAN MOHAPATRA	2025-07-23	1. Age of the opp.parties no.2 to12 not furnished in the cause title.
20	D-WP(C)/28911/2025	AKSHAYA KUMAR SAHOO	2025-07-23	1-COURT FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1.Rs.18.00 to be paid
21	D-WP(C)/28815/2025	GOPINATH MISHRA	2025-07-23	Page nos.12 15 16 18 and Anx-6 not neat and legible.
22	D-WP(C)/29192/2025	ABANI RANJAN DAS	2025-07-23	1. Synopsis and Date chart not alphabetic paginated in Index.2. Age and name of father of the petitioner not furnished in the cause title
23	D-CRLA/22166/2025	DURGA PRASAD PRADHAN	2025-07-23	Put up for S.R. after redacting the name of relative of victim from appeal memo and page marking of Annexure-1 on index
24	D-CRLREV/21130/2025	ROHIT RANJAN RAY	2025-07-23	Code Indicated not correct.
25	D-ABLAPL/22046/2025	LAXMINARAYAN RAYATSINGH	2025-07-23	1. Index not proper. Date chart not indexed. 2. Application not properly addressed to the Honourable Court.
26	D-WP(C)/29231/2025	GOKULANANDA SAHU	2025-07-23	1.page no -23 not legible.
27	D-WP(C)/28850/2025	MOHIT AGARWAL	2025-07-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
28	D-ABLAPL/21800/2025	DOLAGOBINDA MOHAPATRA	2025-07-23	Addressing to the Court is not correct.
29	D-WP(C)/29286/2025	SUSANTA KUMAR LENKA	2025-07-23	Page 12 to 14 16 not neat.
30	D-WP(C)/29365/2025	SIDHARTHA SANKAR RAY (2)	2025-07-23	Complete annexure-8 not filed
31	D-ABLAPL/22206/2025	DOLAGOBINDA MOHAPATRA	2025-07-23	31-As per standing order the name of victim/informant shall not be mentioned in the petition.
32	D-CONTC/29017/2025	ADV.	2025-07-23	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.

				1.Year of the date of order in paragraph-1. is Wrongly Mentioned as 2024 instead of 2025
33	D-WP(C)/29160/2025	SUBRAT SATPATHY	2025-07-23	Honble Court not correctly mentioned in the I.A of the affidavit. 2.Petition not correctly addressed to Honorable Court
34	D-CONTC/29184/2025	ADV.	2025-07-23	I)Serial no. of Index not correctly furnished.ii)Para no. not correctly furnished in declaration. iii) Page no. 13 not properly scan.
35	D-WP(C)/29205/2025	RAMACHANDRA PANIGRAHY	2025-07-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age and name of Father of the petitioner not furnished in the cause title.2. Age of the opp.parties no.2 and 3 not furnished in the cause title.3. Paragraph no. not correctly furnished on declaration.
36	D-MACA/29288/2025	RUPESH KUMAR MOHANTY	2025-07-23	1. Period of Delay 180 days
37	D-WP(C)/29189/2025	SUBASH CHANDRA PUSPALAKA	2025-07-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
38	D-WP(C)/29390/2025	SIBU DAS	2025-07-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Deficit court fee Rs 36/- not paid in petition .2. Adress of petitioners 2 to 8 not mentioned in V. nama.
39	D-WP(C)/29520/2025	AMIT PRASAD BOSE	2025-07-23	20-VERNACULAR CERTIFICATE NOT FURNISHED.
40	D-CRP/29250/2025	SURYAKANTA DASH	2025-07-23	Put up for further S.R after filing the C.Copy of Trial Court order under A-4
41	D-WP(C)/29153/2025	DR. JITENDRA KUMAR LENKA	2025-07-23	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of OSBC Rs.50/- not paid in the v.nama.
42	D-CONTC/29280/2025	ADV.	2025-07-23	17-REFERENCE CERTIFICATE NOT FURNISHED.
43	D-LAA/29259/2025	HRUDANANDA MOHAPATRA	2025-07-23	Valuation of the Appeal and C.Fee Payable not furnished in the Memo. of Appeal. Put up for S.R after made good.
44	D-WP(C)/29203/2025	SHAMBHU CHARAN NATH SHARMA	2025-07-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Paragraph no. not furnished on declaration.2. Page nos.10 11 and 12 not neat and legible.
45	D-MACA/29338/2025	DAITARI BISWAL	2025-07-23	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Period of Delay 11 days 2.Court Fee Rs.1700/ payable paid 6 /-
46	D-WP(C)/29381/2025	JANAKI KANTA MAHAPATRA	2025-07-23	1. Not properly page marked in I.A. petition.

47	D-BLAPL/22094/2025	BISWAJIT SAMANTARAY	2025-07-23	1. In paragraph-3 of the application rejection date wrongly furnished. 2.Petition not correctly addressed to Honorable Court
48	D-BLAPL/22056/2025	SAROJ KUMAR PADHY	2025-07-23	1. Pending before the court wrongly mentioned in the Cause title
49	D-CRLMC/20672/2025	ANIRUDHA DAS	2025-07-23	31-As per standing order the name of victim/informant shall not be mentioned in the petition. C.Copy of 1.CC case to be filed.Page 70 not neat.
50	D-WP(C)/29199/2025	SUSANTA KUMAR LENKA	2025-07-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration in I.A.
51	D-BLAPL/21799/2025	DIBYA PRAKASH MISHRA	2025-07-23	1)H.C. B. A.M. W. S. of Rs 50/ not paid.
52	D-WP(C)/29386/2025	JANAKI KANTA MAHAPATRA	2025-07-23	1.Not properly page marked in I.A. petition.
53	D-BLAPL/22096/2025	BISWAJIT RANJAN TRIPATHY	2025-07-23	1. In index page marking is not done properly in respect of Sl No -4. 2. in list of date and events and Index. Rejection date wrongly mentioned.
54	D-WP(C)/29206/2025	NIRMAL CHANDRA MOHANTY	2025-07-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
55	D-BLAPL/21811/2025	SASMITA NANDA	2025-07-23	1. Annexure 3 is not legible properly.
56	D-WP(C)/28812/2025	JITENDRA KUMAR MISHRA (2)	2025-07-23	Copy of the order dtd.28.1.1991 mentioned in Index(Anx-1) appears to be wrong.2.Anx-18 repeated twice
57	D-CRLMA/22114/2025	DHANANJAYA MUND	2025-07-23	i)Name of the adv. not legible in V. nama.ii) Date of order in 2 (a) cc case no.7/2025 wrongly mention in index. iii).Petition not correctly addressed to Honorable Court
58	D-BLAPL/22095/2025	SUSANTA SEKHAR PARIDA	2025-07-23	1. Page no 11 not legible and also not annex properly
59	D-WP(C)/29213/2025	MADHAB LAL AGARWAL	2025-07-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
60	D-BLAPL/21818/2025	RAKESH KUMAR NAYAK	2025-07-23	i) Date of F.I.R. mentioned in date chart not correct.
61	D-CRLREV/22141/2025	NAMITA PATTANAIAK	2025-07-23	Provision of Law Not correctly furnished.
62	D-WP(C)/29319/2025	BRAJA MOHAN SARANGI	2025-07-23	Anx-1 to be filed
63	D-WP(C)/29321/2025	BRAJA MOHAN SARANGI	2025-07-23	Copy of agreement dated 24.05.2025 mentioned Index may be corrected
64	D-CRLMP/21856/2025	KSHIROD KUMAR PAHIL	2025-07-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED . Age of the petitioner in cause title not tally with affidavit. 2. Page no. 10 not legible

65	D-BLAPL/22043/2025	PRIYATOSH PANDA	2025-07-23	i) page no. 14 not properly scanned.ii) Page 42 and 43 not legible.
66	D-WP(C)/29119/2025	SAKTIDHARA MISHRA	2025-07-23	Page 17 not legible
67	D-CRLMP/21862/2025	SANJAY KUMAR PARIDA	2025-07-23	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
68	D-ABLAPL/22085/2025	UMA SHANKAR PATEL	2025-07-23	1. Index not proper. Sl. Nos not correct. 2. Page marking of Undertaking not correct. Should be marked as C.
69	D-ABLAPL/22164/2025	JYOTIRMAYA SAHOO	2025-07-23	1. Annexure-1 is not neat and legible
70	D-WP(C)/29207/2025	JITENDRA KUMAR MISHRA (2)	2025-07-23	1.Age of the Petitioner Wrongly Mentioned in the Affidavit.
71	D-WA/29146/2025	SAMEER KUMAR DAS	2025-07-23	i) More than one prayer. ii) Legible copy of page no. 75 76 78 are to be filed.
72	D-ABLAPL/22088/2025	PRAKASH KUMAR MISHRA	2025-07-23	1. In Prayer Court name should be corrected. One extra word Bhubaneswar has been added. 2. Annexure 1 page 13 not legible.
73	D-CRLMC/22020/2025	BHAWANI SANKAR PANIGRAHI	2025-07-23	1. C.Copy of G.R.Case No.795 of 2006 not filed.
74	D-CRLMC/22040/2025	RAMESH AGARWAL	2025-07-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. Nomenclature of the Petition(CRLMC) not furnished in Index.2. Age of the petitioner no.2 not furnished in the cause title.3. I.A.not properly placed on record and properly page marked in index and petition.4. Occupation and age of the deponent on affidavit not furnished in I.A..4. Paragraph no. not furnished on declaration in the petition and I.A.5. As per index,Annexure-6 not described in the petition.6. Signature of the petitioner no.2 on V. nama does not tally with cause title.
75	D-CRLMC/22015/2025	PRASHANTA KUMAR DAS	2025-07-23	1. C. copy of cog.order not filed. 2. page nos.35 to 38 not neat.
76	D-WP(C)/29145/2025	PABITRA KUMAR NAYAK	2025-07-23	.Petition not correctly addressed to Honorable Court
77	D-CRLMC/22063/2025	SANTOSH KUMAR MAHANTY	2025-07-23	4-AFFIDAVIT/VERIFICATION NOT PROPER.  1.Age of the deponent on affidavit does not tally with cause title.
78	D-CRLMC/21975/2025	UMA CHARAN MISHRA	2025-07-23	14-NOT PROPERLY INDEXED.

				Synopsis and date chart and AB not mentioned in index.
79	D-BLAPL/21730/2025	DEBASIS SAHOO	2025-07-23	31-As per standing order the name of victim/informant shall not be mentioned in the petition. i) Paragraph no. 10 is repeated in the petition. ii) paragraph no. mentioned in the declaration of the Affidavit not correct. iii) Date of F.I.R. not correct in Date chart. iv) Page no. 11 not legible. v) For Further S.R.
80	D-WP(C)/29209/2025	PRASANNA KUMAR DASH	2025-07-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
81	D-ABLAPL/22107/2025	SUSIL KUMAR PATNAIK	2025-07-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
82	D-BLAPL/22041/2025	AMITAV TRIPATHY	2025-07-23	i) Date mentioned in paragraph no. 2 of the petition not correct. ii) Page 8 not legible.
83	D-ABLAPL/22021/2025	ARUN KUMAR DAS	2025-07-23	i) Synopsis and Date chart not page marked.
84	D-WP(C)/29454/2025	SOUMYA RANJAN MOHANTY	2025-07-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
85	D-WP(C)/29417/2025	AMIYA KUMAR CHHATOI	2025-07-23	D.C. fee of Rs. 6/- to be paid
86	D-ABLAPL/22070/2025	AJAYA KUMAR ROUT	2025-07-23	1. Name of the Victim should not appear in Para 2. The same be redacted. 2. Annexure 1 attached twice
87	D-WP(C)/29335/2025	SANJIB MOHANTY	2025-07-23	Declaration of the affidavit not correctly mentioned as per cause title. Page 33 not neat
88	D-CRLMC/22072/2025	GOPINATH MISHRA	2025-07-23	1. Provision of law not correctly furnished. 2. Necessary correction be made on Index and body of the petition
89	D-CRLA/22025/2025	DEVASHIS PANDA	2025-07-23	1. Period of Delay 5 Days 2. Name of the Informant be deleted from petition in para No.02
90	D-WP(C)/29260/2025	SIDHANT DWIBEDI	2025-07-23	Annex-04 not legible. Page No 127 128 and 129 not legible.
91	D-CRLMP/22079/2025	NETRANANDA BISWAL	2025-07-23	1. Father name of the op. no.6 not mentioned in cause title
92	D-BLAPL/21560/2025	ASIT KUMAR OTTA	2025-07-23	1. Subject code furnished in A. Slip, Index and Cause Title not correct. 2. Date Chart is not legible. 3. page No. 18 is not legible. 4. V. Nama not stamped properly. 5. F.I.R. Copy is not legible properly.
93	D-CRLA/22045/2025	BASANTA KUMAR DAS	2025-07-23	Petitioner Adv. not signed in Synopsis.
94	D-WP(C)/29144/2025	TRILOCHAN PANIGRAHI	2025-07-23	6-RECEIPT SHOWING SERV. COPY TO AG/CG/IT/CT/ETC. NOT FILED. Page 38 not neat.

95	D-WP(C)/28853/2025	PRASANTA KUMAR TRIPATHY	2025-07-23	Date of the Written statement does not tally with Index and Petition in Annex-08.
96	D-WP(C)/29150/2025	BIBHUTI BHUSAN MISHRA	2025-07-23	Page 9 10 and 11 not neat
97	D-BLAPL/21937/2025	SURYAKANTA DWIBEDI	2025-07-23	Page 17 not available.
98	D-BLAPL/20144/2025	PRADEEP KUMAR KUNDU	2025-07-23	1.Subject code not furnished in Cause Title. 2. Page No. 16 17 and 36 are not legible properly. 3.Synopsis and Date Chart not paginated properly.
99	D-WP(C)/29395/2025	ATMAJIT MANMITH DAS	2025-07-23	Page no.8 marked twice.
100	D-BLAPL/22125/2025	AKSHAYA KUMAR BISOI	2025-07-23	1. Undertaking for English translation not filed.
101	D-WP(C)/29080/2025	PRAVAT KUMAR NAYAK	2025-07-23	In Annex-03 page not correctly arranged
102	D-CRLMC/22065/2025	SANTOSH KUMAR MAHANTY	2025-07-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not furnished on declaration.
103	D-CMP/29272/2025	PRAKASH CHANDRA DASH	2025-07-23	O.P No-2 not made Party in the Trial Court be expunged
104	D-ABLAPL/22042/2025	SANTOSH KUMAR MOHANTY	2025-07-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Name of P.S. mentioned in the Synopsis is not correct. 2. Court Fee of Rs.6 not paid. 3. In Affidavit sole Petitioner is swearing for other petitioners. 4. Name of Victim should not appear in Para 2 of the petition. The same be redacted.
105	D-WP(C)/29084/2025	SUBHRANSU BHUSAN MOHANTY	2025-07-23	Page No.45 47 48 and 49 not legible.
106	D-CONTC/28401/2025	DHANESWAR BEHERA	2025-07-23	i) Designation of opp. party no. 3 not correct. i) Page mark of Annexure- 1 and 2 not correct in Index.ii)Name of the petitioner and father name of the deponent not correct in Affidavit . iii)Sl. no. 4 of the Affidavit not correct.iv ) Annexure -2 not marked in page 13.
107	D-WP(C)/29220/2025	ANURAG PATI	2025-07-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
108	D-CRLMC/21960/2025	REBATILATA PANDA	2025-07-23	1. This case related to sexual offence the name of victim and victims father and address deleted from the petition as per the standing order 3 / 2024 and put up for SR thereafter.
109	D-CRLMC/22071/2025	SAUBHAGYA KETAN NAYAK	2025-07-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
110	D-CRLREV/21343/2025	DEBASNAN DAS	2025-07-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				1. Period of Delay one day 2.S/o in cause title not tally with affidavit and good grounds not mentioned
111	D-CRLMC/20478/2025	ANIRUDHA DAS	2025-07-23	C.Copy of the 1 C.C case not filed.Page 70 not neat.
112	D-ABLAPL/22116/2025	DEEPAK KU SAHOO	2025-07-23	i) P.S. case no. not correct in paragraph no. 3 of the petition.
113	D-CRLMC/22131/2025	RASHMI RANJAN DAS	2025-07-23	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Date of impugned order dated 14.09.2022 under Annexure-4 does not tally with index.2. Welfare fee of Rs.50/-not paid on V.nama
114	D-ABLAPL/22169/2025	SK. ZAFARULLA	2025-07-23	1. In list of dates and events P.S no furnished incorrectly.
115	D-ABLAPL/22084/2025	AKSHAYA KUMAR SUBUDHI	2025-07-23	1. Name of the Victim should not appear in Petition para 2. 2. Annexure 1 page 12 and 13 not legible.
116	D-WP(C)/29063/2025	PRASANTA KUMAR TRIPATHY	2025-07-23	1. P.G. Appeal number not tally in Annexure 11 and 10 as per index
117	D-WP(C)/28595/2025	PRASANTA KUMAR SATAPATHY	2025-07-23	Page nos.10 13 not neat and legible.
118	D-ABLAPL/22157/2025	SANTOSH KUMAR MAHANTY	2025-07-23	1. LTI of Sajani rauta is not attested by ADV. in V>Nama
119	D-CMP/29508/2025	SUBHAM SHARMA	2025-07-23	Date mentioned in A-2 does not tally with the Index.
120	D-WP(C)/28985/2025	MAHENDRA TIADI	2025-07-23	Put up SR after properly tagged in petition as well as index.
121	D-WP(C)/29225/2025	BIBEKANANDA UDGATA	2025-07-23	1.Reply date not tally in annexure 4 as per index.
122	D-WP(C)/29258/2025	HRUDANANDA MOHAPATRA	2025-07-23	page no 6 repeated twice.
123	D-BLAPL/22106/2025	TARINI PANIGRAHI	2025-07-23	14-NOT PROPERLY INDEXED. 1. Annexure- 2 and 3 not in order as per Index. 2. Hologram of Rs. 50/- and Court Fee of Rs. 10/- not paid in Vakalatnama.
124	D-WP(C)/29230/2025	SIDHARTHA MISHRA	2025-07-23	1.Paragraphs and Annexures not mentioned in prayer part.
125	D-CRLMC/22175/2025	NIRANJAN LENKA	2025-07-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. C.Copy of impugned order not filed.
126	D-BLAPL/22108/2025	SITIKANT MISHRA	2025-07-23	31-As per standing order the name of victim/informant shall not be mentioned in the petition. 1. Name of the victim mentioned in Paragraph 2 of the petition.
127	D-WP(C)/29217/2025	MADHAB LAL AGARWAL	2025-07-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

128	D-WP(C)/29389/2025	AVIJIT PATNAIK	2025-07-23	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
129	D-ABLAPL/22077/2025	SUNIL KUMAR PANDA	2025-07-23	1. Code No. mentioned in the Index and Cause Title not correct. 2. Declaration about Paragraphs is not proper in the Affidavit. 3. Annexure 1 page 7 and 8 not legible.
130	D-BLAPL/22208/2025	DIBYAJYOTI SAHOO	2025-07-23	.Receipt Showing Serv.copy To CBI not Filed.
131	D-BLAPL/22109/2025	PRADIP KUMAR SAHOO	2025-07-23	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Solemnly affirm before me by Tilottama Patra mentioned instead of Tilottama Rout.
132	D-ABLAPL/22078/2025	SUNIL KUMAR PANDA	2025-07-23	1. Code No. mentioned in the Index and Cause Title incorrect. 2. Annexure 1 page 8 and 9 not legible.
133	D-WP(C)/28599/2025	SIDHESWAR MALLIK	2025-07-23	20-VERNACULAR CERTIFICATE NOT FURNISHED.
134	D-ABLAPL/22171/2025	SAKTIDHARA MISHRA	2025-07-23	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page no 16 and 17 is not legible 2. LTI of Petitioner-3 is not attest by ADV. in V.Nama
135	D-RPFAM/29074/2025	BHABANI SANKAR MISHRA	2025-07-23	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED.
136	D-ABLAPL/22172/2025	BIJAYA KUMAR RAGADA	2025-07-23	1. In declaration under Affidavit date of the deponents signature is not furnished.
137	D-BLAPL/21645/2025	SURJYA NARAYAN SAHU	2025-07-23	1.Annex- not properly arranged in petition.

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 23-07-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
1	RPFAM/162/2022	RPFAM/162/2022	SHAIK ABDUL NAYEEM	OTHERS. GOOD GROUND CERTIFICATE NOT FURNISHED